

ITEM NO.1501

COURT NO.7

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 1162-1171/2016

THE STATE OF RAJASTHAN & ORS.

Appellant(s)

VERSUS

SHARWAN KUMAR KUMAWAT, ETC.ETC.

Respondent(s)

WITH

C.A. No. 1212-1214/2016 (XV)

C.A. No. 1182-1186/2016 (XV)

C.A. No. 1172-1176/2016 (XV)

C.A. No. 1177-1181/2016 (XV)

C.A. No. 1207-1211/2016 (XV)

C.A. No. 1202-1206/2016 (XV)

C.A. No. 1187-1189/2016 (XV)

C.A. No. 1197-1199/2016 (XV)

C.A. No. 1195-1196/2016 (XV)

C.A. No. 1200-1201/2016 (XV)

C.A. No. 1190-1194/2016 (XV)

Date : 01-08-2023 These appeals were called on for pronouncement of judgment today.

For Appellant(s) Mr. Irshad Ahmad, AOR

Dr. Manish Singhvi, Sr. Adv.
Mr. Arpit Parkash, Adv.
Ms. Shubhangi Agarwal, Adv.
Mr. Apurv S., Adv.
Mr. Milind Kumar, AOR

For Respondent(s) Ms. Shobha Gupta, AOR
Ms. Ankita Gupta, Adv.
Ms. Tarjana Rai, Adv.

Mr. Rana Ranjit Singh, AOR
Mr. Vivek Kumar Singh, Adv.
Ms. Akanksha Singh, Adv.
Mr. Ravish Singh, Adv.
Mr. Avijeet Kumar, Adv.
Mr. Ashish Mohan, Adv.
Mrs. Ashish Mohan, Adv.

Mr. Ashutosh Dubey, AOR
Mr. Abhishek Chauhan, Adv.
Ms. Rajshri Dubey, adv.
Mr. H.B. Dubey, Adv.
Mr. Amit P. Shahi, Adv.
Mr. Amit Kumar, Adv.
Mr. Gaurav Yadav, Adv.

Mr. Anuj Bhandari, AOR
Mr. Gaurav Jain, Adv.
Mr. Rajat Gupta, Adv.
Mrs. Disha Bhandari, Adv.
Mrs. Anjali Doshi, Adv.

Mr. Vipin Kumar Jai, AOR

Ms. Namita Choudhary, AOR

Hon'ble Mr. Justice M.M. Sundresh has pronounced a reportable judgment comprising Hon'ble Mr. Justice A.S. Bopanna and His Lordship.

The impugned judgments are set aside and appeals are allowed in terms of signed reportable judgment.

Pending application(s), if any, shall also stand disposed of.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR

(Signed reportable judgment is placed on the file)